## Central Administrative Tribunal Principal Bench, New Delhi.



0A-376/94

New Delhi this the 16th Day of August, 1994.

Hon'ble Mr. Justice S. K. Dhaon, Acting Chairman Hon'ble Mr. B. N. Dhoundiyal, Member (A)

Ms. D. Manjula, D/ø Shri D. Ethiraj, R/o C-97, Saraswati Kunj Apartments, Chilla, Opposite New Ashok Nagar, Delhi-110091.

Applicant

(By Advocate Shri B.B. Raval)

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- Union of India, through the Secretary, Ministry of Heme Affairs, North Block, New Delhi-1.
- The Secretary,
   Union Public Service Commission,
   Shah Jahan Road,
   New Delhi-11.
- 3. The Director, Intelligence Bureau, Ministry of Home Affairs, Government of India, North Block, New Delhi.
- 4. Shri T.K. Gajanand,
  Asstt.Foreign Language Examiner,
  Intelligence Bureau,
  Ministry of Home Affairs,
  Government of India,
  North Block,
  New Delhi.
- 5. Shri Sunil Kumar,
  Asstt. Foreign Language Examiner,
  Intelligence Bureau,
  Ministry of Heme Affairs,
  Government of India,
  North Block,
  New Delhi.

Respondent s

(By advocate Shri N. S. Mehta, Sr. Standing Counsel)

ORDER (OR AL)
delivered by Hen'ble Mr. Justice S. K. Dhaon, Acting Chairman

The controversy pertains to the selection to the pest of Assistant Fereign Language Examiner. Admittedly, this was a selection pest. Deminant criterion was merit,

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The affidavits have been exchanged between the parties. This application is, therefore, ripe for hearing. Though not formally admitted as yet, we are disposing of the same finally.

The applicant has come out with the case that he alongwith others was considered by the Departmental Promotion Committee which was headed by a Member of Union Public Service Commission. He came out with the grievance and apprehension that the entry given to him in character rell for the period 1991-1992 had been taken into account though the same was expugned later on. He, therefore, prayed that the record of the Departmental Promotion Committee may be summened.

A counter-affidavit has been filed by Sh.P.P. Mautiyal, Assistant Director, Intelligence Bureau(MHA), New Delhi.
Therein, the material averments are these. A Departmental Premetien Committee was held en 16.06.1992 to consider the premetien of Assistant Central Intelligence Officer Grade-I (Language) to the grade of Assistant Fereign Language Examiner and to select candidates for filling up few vacancies. Four efficers, including the applicant were eligible. The Departmental Premetien Committee considered the character rell of eligible efficers upto 1991. It did not consider the rell of 1991-1992. This assertien knocks off the bettem of the applicant's case. In the rejeinder-affidavit filed, no serious attempt has been made to controvert the said crucial averments. Therefore, the question of summening the record does not arise.

We have given a thoughtful consideration to the facts and circumstances of the case and we are of the epinion that the applicant is not entitled to any relief.

This application is accordingly dismissed.
No costs.

(B. N. DHOUNDIYAL)

MEMBER(A)

ACTING CHAIRMAN